

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

R.O.C.NO. 1213/SO/2024

DATED:19.06.2024

CIRCULAR

SUB: High Court for the State of Telangana – Letter received from the Hon'ble Sri Justice D. Y. Chandrachud, Chief Justice of India, Supreme Court of India, New Delhi for commemorating the "International Yoga Day" on 21st June, 2024 – Considered and decided to organise the "International Yoga Day" on 21st day of June, 2024 from 7:30 A.M. to 8:15 A.M. in the Court Premises – Certain Instructions issued - Reg.

REF: Letter dated 19.06.2024, from the Hon'ble Sri Justice D. Y. Chandrachud, Chief Justice of India, Supreme Court of India, New Delhi.

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The Hon'ble the Chief Justice of India has requested the High Court to organize Yoga programme in the High Court and in all the Subordinate Courts in the State of Telangana for commemorating the "International Yoga Day" which is celebrated on 21st June, 2024.

Therefore, all the Unit Heads in the State of Telangana, are hereby directed to commemorate the "International Yoga Day" on 21st June, 2024, in their Unit, with all the Judicial Officers and stakeholders working in their respective Courts, including mufisil Courts from 7:30 A.M. to 8:15 A.M.

The Unit Heads shall collect the soft copies of the photographs from all the Courts in their Unit including Headquarters and forward the said photographs to the Registrar General, High Court for the State of Telangana, Hyderabad, through e-mail.


REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice, High Court for the State of Telangana (with a request to place the same before His Lordship).
- 2) All the Personal Secretaries to the Hon'ble Judges, High Court for the State of Telangana (with a request to place the same before their Lordships).
- 3) All the Unit Heads in the State of Telangana.
- 4) All the Registrars, High Court for the State of Telangana.

